NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 751/16

PETITION NUMBER

TP 270/17

NAME OF THE PETITIONER (S) :

PUMA SPORTS INDIA PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

8

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1 Amino Thomas
98803 SS PPP

Advocate for Applicat

ORDER

Counsel for Petitioner Company is present. Tribunal directed the counsel to file unqualified certificate issued by the Chartered Accountants in respect of Unsecured Creditors.

Posted to 17.2.2017.

MEMBER(J)

MEMBER(T)